

To,

Date : 29-04-2021

The National Company Law Tribunal , Guwahati Bench
Prithvi Planet, 4th Floor, Behind Hanuman Mandir
Ulubari, Guwahati -781007.

Subject : Submission of List of Creditors in Respect of Cleanopolis Energy Systems India Private Limited

Ref : In the matter of Indian Bank [erstwhile Allahabad Bank] Versus Cleanopolis Energy Systems India Private Limited 2021 having CP No. : CP(IB)/07/GB/2021

Dear Sir,

Please find attached herewith the List of Creditors in Respect of Cleanoolis Energy Systems India Private Limited.

Kindly acknowledge the receipt.

Thanking You

Yours Faithfully,

Amit Pareek



AMIT PAREEK

Interim Resolution Professional of
In the matter of Cleanopolis Enery System Indian Private Limited
Registration No. : IBBI/PA-002/IP-N00413/2017-18/11205
E-mail : Cleanopolisirp@gmail.com
Phn No : 98640-31935

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH, GUWAHATI

CP (IB) NO : 07/GB/2021

IN THE MATTER OF :

Indian Bank (Erstwhile Allahabad Bank)

-VS-

.....Financial Creditor

Cleanopolis Enery Systems India Private Limited

.....Corporate Debtor

Sub: List of creditors under Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by AMIT PAREEK under the Insolvency and Bankruptcy Code, 2016.

The application for Corporate Insolvency Resolution Process filed by Allahabad Bank under Section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of the Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the Guwahati Bench vide order dated 07.04.2021. AMIT PAREEK, the undersigned, was appointed by the Guwahati Bench vide order dated 07.04.2020 as Interim Resolution



Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code, 2016

In compliance with Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016, a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed as **Annexure - "A"**

**Interim Resolution Professional of
Cleanopolis Energy Systems India Private Limited**

Amit Pareek



AMIT PAREEK

IBBI/PA-002/IP-N00413/2017-18/11205

Place: Guwahati

Date: 29-04-2021

ANNEXURE-“A”**LIST OF CREDITORS****(List of Creditors as per Claim received till 29.04.2021)****A) Financial Creditor**

Name of the Creditor	Address	Amount claimed by the Creditors (in Rs.)	Security interest, if any, in respect of such claim
Indian Bank (erstwhile Allahabad Bank)	SRCB Road, Guwahati -781001	11,88,32,383/-	<u>A)PRIMARY SECURITY:</u> ➤ Exclusive charge upon the entire fixed assets of the unit (both Present and Future) <u>B)COLLATERAL SECURITIES:</u> ➤ Equitable Mortgage of the land measuring around 12 Bigha 3 Katha 15 Lachas covered by Dag No 341,343,354 Patta No 51,29,153 In The Name Of Clenopolis Energy Systems India Private Limited at Village Borpokiajhar, Depota, Sonitpur, Assam . ➤ Equitable Mortgage of



			land and building in the name of Desraj Bapansa at Satra Road, Nabapur, sonitpur. <u>Personal Gurantee:</u> Sri Prokash Dutta, Sri Rishikaesh Dutta, Mr. Ikramul Majid and Mr Deshraj Bapanas, Cleanopolis Energy System India Private Limited
Total Claim		11,88,32,383/-	

B) Operational Creditor

Name of the Creditor	Address	Amount claimed by the Creditors (in Rs.)	Security interest, if any, in respect of such claim
Nikita Marketing Service P LTD	G.S. Road, Khanapara, Guwahati-781022	1,08,23,851/- (One Crore eight lakh twenty three thousand eight hundred fifty one only)	N.A.

Total claim received from both operational and financial creditor till 29-04-2021 is Rs. 12,96,56,234/- (Rupees Twelve Crore Ninety six lakh fifty six thousand two hundred thirty four only)



**Interim Resolution Professional of
Cleanopolis Energy System India Private Limited**

Amit Pareek



AMIT PAREEK

IBBI/IPA-002/IP-N00413/2017-18/11205

Place: Guwahati

Date: 29/04/2021